

tion of the Damodar Valley Corporation is under consideration in consultation with the other participating Governments, as the principal object in setting up the Corporation, namely flood control, has been achieved to the extent possible.

SHRI M. S. GURUPADA SWAMY: May I know whether one of the reasons for changing the set-up is the enormous delay and inefficiency that have cropped up in the working of this project and the incompetence exhibited by this Corporation all along? If that is so, what action has been taken against those officials who were responsible for such delay and incompetence?

DR. K. L. RAO: The main reason is, as I have already said, because the object for which this Corporation was set up has been achieved. Besides this, the other reasons would be that the irrigation potential of the project had been fully exploited and the extension of the power generation is being objected to by the West Bengal Government. The hon. Member's reasons are not the ones on which the reorganisation has been decided upon.

SHRI N. C. KASLIWAL: May I know exactly what the Minister means by reorganisation of this Corporation and whether that means that the organisation as a whole is now being handed over to the West Bengal Government?

D*. K. L. RAO: I submit that reorganisation is under consideration but broadly I can state that the reorganisation will be made on the functional basis, namely, the irrigation aspects would be transferred to the West Bengal Government and it has already been transferred, and power will be taken over by the Central Government. The other subsidiary subjects like the fisheries, soil conservation etc. will be dealt with by the respective State Governments.

REVIEW OF SALES-TAX STRUCTURE IN THE STATES

*48. SHRI SITARAM JAIPURIA:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Central Government have sent any instructions to the State Governments on the review of sales-tax structure in December, 1963;

(b) if so, what are the details thereof;

(c) whether any reply has been received from the State Governments on the implementation of these instructions; if so, from which States; and

(d) whether it has come to the notice of the Central Government that the evasion of sales-tax is on the increase in the States?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI TARKESHWARI SINHA): (a) No, Sir.

(b) and (c) Do not arise.

(d) The administration of sales tax lies with the State Governments.

THE DEPUTY CHAIRMAN: The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

QUARTERS IN PRESS POOL AT NETAJI NAGAR, NEW DELHI

*49. SHRI LILA DHAR BAROOAH: Will the Minister of WORKS, HOUSING AND REHABILITATION be pleased to state:

(a) whether he has received any representation from Class IV Government servants, who are allotted quarters in the Press Pool in Netaji Nagar, New Delhi, for removing certain deficiencies in those quarters; and

(b) if so, what action is proposed to be taken in the matter?

THE MINISTER OF WORKS HOUSING AND REHABILITATION (SHRI MEHR CHAND KHANNA): (a) Yes, Sir.

(b) No improvements have been considered necessary or feasible.

INDUSTRIAL FUELS

*50. SHRI DAYALDAS KURRE: Will the Minister of PLANNING be pleased to state:

(a) whether the Planning Commission have made a study of comparative costs of industrial fuels; and

(b) if so, what is the result of such a study?

Tire DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND EMPLOYMENT AND TOR PLANNING (SHRI C. R. PATTABHI RAMAN): (a) N», Sir.

(b) Does not arise.

TIRU NAYA PAISA COIN

*31. SHRI KRISHAN DUTT: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government propose to issue a three naya Paisa Coin; and

(b) if the answer to part (a) above be in the affirmative, what are the reasons therefor, and when the new coin is expected to be put into circulation?

THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): (a) Yes, Sir.

(b) A coin of the value of 3 nP. is proposed to be issued so as to reduce the demand for the 1 nP. coin which takes up 40 per cent. of the Mints' capacity. It is not possible at this stage to state when exactly the new coin will be put into circulation, but it is hoped to do so during the course of the year 1984.

हंगाई भत्ता को मंहगाई से जोड़ना

*५२. श्री ए० बी० वाजपेयी : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि क्या केन्द्रीय सरकार के कर्मचारियों के मंहगाई भत्ते को मंहगाई से जोड़ने के संबंध में सरकार ने कोई निर्णय कर लिया है; यदि हां, तो उस का ब्यौरा क्या है ?

†[LINKING OF D.A. WITH RISE IN PRICES

*52. SHRI A. B. VAJPAYEE: Will the Minister of FINANCE be pleased to state whether Government have taken any decision with regard to the linking of the dearness allowance of the Central Government employees with the rise in prices; if so, what are the details thereof?]

वित्त मंत्रालय में उपमंत्री (श्रीमती तारकेश्वरी सिन्हा) : उपभोक्ता-मूल्यों (कंज्यूमर प्राइस) के सूचक अंक को ध्यान में रख कर मंहगाई भत्ता निर्धारित किया जाता है ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI TARKESHWARI SINHA) : The dearness allowance is fixed taking into consideration the consumer price index.]

NON-AGRICULTURIST SETTLERS IN DANDAKARANYA

*33. SHRI J. C. CHATTERJI: Will the Minister of WORKS, HOUSING AND REHABILITATION be pleased to state:

(a) what are the opportunities of employment open to non-agriculturist settlers in Dandakaranya; and

(b) the number of such persons who are (i) already employed and (ii) still without any employment?

THE MINISTER OF WORKS, HOUSING AND REHABILITATION (SHRI MEHR CHAND KHANNA): (a) Transport, Production Centres, Teachers, Doctors, Social Workers, etc.

†[] English translation.